THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) There is no such proposal under the consideration of this Ministry.

(b) and (c). Does not arise.

Number of S.C./S.T. Officers in Shipping and Transport Ministry

2260. SHRI BHEEKHABHAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) the total number of officers in the Ministry including the Public Undertakings under its control;
- (b) the number of officers belonging the Scheduled Castes and Scheduled Tribes in the said Ministry;

- (c) the percentage of each category of both reserved communities, separately;
- (d) whether Government have launched a special crash programme for filling up shortfalls of reserved vacancies;
 - (e) if not, why; and
- (f) whether Government propose to make a special campaign for the recruitment of these communities?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (c). The total number of officers and employees in the Ministry of Shipping and Transport, its attached and subordinate offices, public sector undertakings and other statutory bodies under its control as on 1st January 1980 the number of officers and employees belonging to Scheduled Castes and Scheduled Tribes among them and their percentage are given below:—

Total Number of officers & employees	No. of Officers and employees belonging to		Percentage of SC & ST officers and employees to the Total No.	
provingenostjenostjenostjenostičen plenospe septemble ni	S.G.	S.T.	S.C.	S.T.
1,63,698	21,054	2,384	12.86%	1 · 46%

(d) to (f). Efforts are being made continuously to clear the backlog of representation of Scheduled Castes and Scheduled Tribes.

Mileages Allowance

2261. SHRI BASUDEB ACHARYA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that the agreement on restructuring of pay arrived at in July 1980 and recommendation of other committees on mileages allowance which is a part of loco running staff's pay and uniforms, are not being implemented; and
- (b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLI-KARJUN): (a) There was no agreement arrived at on these issues.

(b) Does not arise.

Protocol Signed with USSR

2262. SHRI VIJAY KUMAR YADAV: Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a protocol has been signed by him and Mr. Ivan Arkhipov, first Deputy Chairman of the Council of Ministers of U.S.S.R. regarding the actual projects on which